

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR ABHINANDAN
RASAYAN PRIVATE LIMITED (ARPL) OPERATING IN
MANUFACTURING APIs, DRUGS INTERMEDIATES AND SPECIALITY
CHEMICALS AT AMBERNATH AND TALOJA, MAHARASHTRA, INDIA.
 (Under sub-regulations (1) and (4A) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	DETAILS
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	Abhinandan Rasayan Private Limited CIN: U24110MH2002PTC136654 PAN: AAGCA1220K
2	Address of the registered office	301, Laxmi Sadan, Opp. IDBI Bank, Tandon Road, Ramnagar, Dombivli East, Maharashtra-421201, India
3	URL of website	https://www.sme.in/abhinandan/index.html – Not Active
4	Details of place where majority of fixed assets are located	1. Plot No. N 31, Anandnagar MIDC, Additional MIDC, Ambernath, Watson Road, District Thane 2. J-54, MIDC at Taloja Industrial Area, Taluka Panvel, District Raigad
5	Installed capacity of main products/services	Not Available
6	Quantity and value of main products/ services sold in last financial year	As per the records available, the Corporate Debtor is inoperative since 2022
7	Number of employees/ workmen	As informed by the Suspended Director, the Corporate Debtor does not have any workmen/employee as on Insolvency Commencement Date.
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://drive.google.com/drive/folders/1D5BsMneiM1tVf9veVn_jL_v3bTzaaN4?usp=sharing
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://drive.google.com/drive/folders/1D5BsMneiM1tVf9veVn_jL_v3bTzaaN4?usp=sharing
10	Last date for receipt of expression of interest	14.09.2026 (6: 00 PM IST) (17 days from publication of this Form G on 28.08.2026)
11	Date of issue of provisional list of prospective resolution applicants	18.09.2026 (4 days from last date of receipt of EoI)
12	Last date for submission of objections to provisional list	23.09.2026 (6: 00 PM IST) (5 days from issue of provisional list)
13	Date of issue of final list of prospective resolution applicants	25.09.2026 (2 days from last date of objections)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25.09.2026 (on the date of the issuance of the final list)
15	Last date for submission of resolution plans	26.10.2026 (6: 00 PM IST) (31 days from issue of IM, evaluation matrix and RFRP) Important Note: The present Extension in the CIRP of ARPL has been granted till 12.10.2026 by the Hon'ble NCLT. The RP shall seek further extension suitably.
16	Process email id to submit Expression of Interest	cirp.rasayan@resurgentprl.com
17	Details of the Corporate Debtor's registration status as MSME	Details not available

Date: 28.08.2026
 Place: Gurugram



Shandhi

Sd/-
 Sudhir Chandi
 Authorised Signatory
 Resurgent Resolution Professionals LLP

Professional – Abhinandan Rasayan Private Limited
 Undergoing Corporate Insolvency Resolution Process
 IBBI Reg. No. IBBI/IPE-0084/PA-3/2022-23/50018
 AFA Valid till 31.12.2026

Registered Add: 905, 9th Floor, Tower C, Unitech Business Zone, Sector 50, Gurugram, Haryana 122018

Email: cirp.rasayan@resurgentprl.com; iprvsudhirchandi@gmail.com

Contact Number: +91 96740 50101